

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-4602-JK (LD) of 2024
DATED:- 03 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:- LAW-OIC/4/2024

Dated:- 03- 04 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.4602-JK(LD) of 2024 dated 03.04.2024

S. No	Filing Year	Case type	Title of the case	OIC	Designation
1.	2023	WP (C) 543/2023	Central Bank of India v. UT of J&K & Ors	Ms. Ritu Mahajan, JKAS	Dy. Commr ST Enf. (Central) Jammu holding charge of DC Stamps Jammu
2.	2023	WP (C) 2657/2023	Shri Ram Industries V/s UT of J&K & Ors	Mr. Vishal Tagotra	STO Circle Udhampur
3.	2023	WP (C) 2746/2023	M/s Yamuna Alloys Ltd v. UT of J&K & Ors	Mr. Varinder Gupta	STO Circle "G" Jammu
4.	2024	WP (C) 245/2024	R. Kay Grinding (Jammu) Pvt. Ltd. V/s UT of J&K & Ors	Ms. Ranju Gupta	STO Circle Kathua-II
5.	2024	WP (C) 594/2024	Pankaj Lakhnotra vs. UT of J&K & Anor.	Ms. Sonia Khajuria	STO Circle "S" Jammu
6.	2024	WP (C) No. 299/2024	Career Kashmir Consultancy vs. UT of J&K & Ors	Mr. Parvaiz Ahmed Shah	STO Circle "F" Srinagar
7.	2024	WP (C) 425/2024	Mushtaq Ahmed Kenu vs. UT of J&K & ors	Mr. Khalid Cheshti	STO Circle "R" Jammu
8.	2024	WP (C) 515/2024	Muneer Trading Co. vs. Appellate Authority State Taxes	Mr. Parvez Ahmed Bhat	STO Circle "C" Srinagar
9.	2024	CP No.57/20 24	Mohammad Rafiq Mir	Mr. P.K. Bhat, JKAS	Commissioner State Taxes
10	2024	WP (C) No. 245/2024.	M/s R Kay Grinding Jammu Pvt. Ltd. V/s U.T of J&K & Ors.	Ms. Ranju Gupta	, STO Circle Kathua-II

Am

Reyaz Ali